

(b) whether the State Steering Committees were vigilant to review the implementation schemes from time to time;

(c) whether the various State Pollution Control Boards have arbitrarily fixed effluent discharge standards into the river Ganga without any scientific rationale;

(d) whether the Government propose to lay down uniform effluent, discharge standards for various polluting industries and municipal sources; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) and (b). Of the 261 schemes taken up under the Ganga Action Plan, 192 have been completed. The remaining schemes are at various stages of completion and most of these are targeted to be completed by December, 1993. Thirteen schemes mostly relating to sewage treatment plants are likely to spill over beyond this date on account of problems of land acquisition, litigations and poor response to tenders. The Ganga Project Directorate and several committees in the Ministry of Environment and Forests regularly monitor the progress of ongoing schemes. The progress is also reviewed in the State Government.

(c) and (d). No, Sir.

(e) Does not arise.

Family Welfare Programmes

*215. SHRI JAGAT VIR SINGH DRONA:
SHRI SANTOSH KUMAR GANGWAR:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government have re-

leased the allocated funds payable to State Governments on account of family welfare programmes during each of the last two years;

(b) if so, the details thereof, State-wise;

(c) if not, the reasons therefor; and

(d) the time by which the balance amount of arrears payable to each State Government is likely to be settled?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRIM.L.FOTEDAR):

(a) to (d). The Family Welfare Programme has been a cent percent Centrally Sponsored Programme since its inception in 1951-52. The expenditure incurred by the State Governments for implementation of Programmes in conformity with the approved pattern/norms, is reimburseable by the Central Government. The provisions available in the Central Budget are released to the State Governments as grants-in-aid during the course of a financial year. The expenditure incurred by the State Governments is audited by the Accountant Generals concerned. The reimbursement claims are filed by the State Governments based on the statements of expenditure duly certified by the Accountant Generals. A statement indicating the assistance released to the States, both in cash and kind, during 1990-91 and 1991-92 is enclosed.

(2) Based on the audited statements of expenditure, an amount of Rs. 301.48 crores became payable as arrears under the Family Welfare Programme. Against this, an amount of Rs. 100.00 crores has already been released to the States towards partial liquidation of arrears during the current financial year.

(3) The balance amount of arrears payable to the States, will be settled as and when additional funds become available.

STATEMENT

(Rs. in lakhs)

	1990-91			1991-92		
	Cash	In Kind	Total	Cash	In Kind	Total
	1	2	3	4	5	6
1. Andhra Pr.	3917.58	580.61	4498.19	5129.96	752.44	5882.40
2. Arunachal Pr.	78.67	25.59	104.26	104.73	10.33	115.06
3. Assam	1289.87	200.08	1489.95	1666.54	316.30	1982.84
4. Bihar	4373.24	621.70	4994.54	4643.20	755.44	5398.64
5. Goa	92.38	15.56	107.94	103.13	19.84	122.97
6. Gujarat	2664.96	487.63	3152.59	2930.78	718.52	3649.30
7. Haryana	1121.51	239.24	1360.75	1400.00	326.60	1726.60
8. Himachal Pr.	1166.39	57.21	1223.60	1965.70	83.32	2049.02
9. J & K	865.86	73.15	939.01	1262.34	84.19	1346.53
10. Karnataka	3647.79	447.59	4095.38	2860.75	464.73	3325.48

(Rs. in lakhs)

	1991-92					
	1990-91			1991-92		
	Cash	In Kind	Total	Cash	In Kind	Total
1	2	3	4	5	6	
11. Kerala	3253.11	259.85	3512.96	1562.73	350.33	1913.06
12. Madhya Pr.	3934.70	863.14	4797.84	4871.07	963.58	5834.65
13. Maharashtra	6929.88	893.39	7823.27	5990.81	1105.45	7096.26
14. Manipur	215.61	22.11	237.72	272.12	14.31	286.43
15. Meghalaya	203.76	8.32	212.08	186.89	13.13	200.02
16. Mizoram	93.52	9.89	103.41	120.35	7.09	127.44
17. Nagaland	100.96	16.28	117.24	133.77	9.82	143.59
18. Orissa	2528.55	333.35	2861.90	4253.34	395.08	4648.42
19. Punjab	1251.43	230.64	1522.16	1715.45	332.58	2048.03
20. Rajasthan	2659.75	520.73	3180.48	3701.94	549.12	4251.06
21. Sikkim	87.91	5.60	93.51	111.41	6.74	118.15

	(Rs. in lakhs)					
	1990-91			1991-92		
	Cash	In Kind	Total	Cash	In Kind	Total
	1	2	3	4	5	6
22. Tamil Nadu	3568.79	422.26	3991.05	4778.65	454.90	5233.55
23. Tripura	194.68	24.76	219.44	222.91	21.17	244.08
24. Uttar Pr.	13327.83	1579.87	14907.70	10413.14	1919.19	12332.33
25. West Bengal	5151.52	590.63	5742.15	6934.33	593.54	7527.87
Total	62760.16	8529.38	71280.54	67336.04	10267.74	77603.78